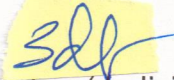


**TP No.21/2016
(CP No.188/2015)**

- i) Tally for 2015-16 and 2016-17 and for the period from 01.04.2017 to 17.07.2017,
 - ii) Bills given to IOC for 2 years and the Agreement with IOC, and
 - iii) Explanation as to why wages have gone up by 8.3% when sales have gone up by only 8%.
4. List the matter on 27.07.2017 in presence of both the parties.



Member (Judicial)
National Company Law Tribunal,
Guwahati Bench, Guwahati.

nkm